

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 03.08.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Sanjeev Jodhri , Sr.Advocate	S.B.Criminal Misc.Pet .No.906/2016, PremChand Prajapat V/s State & Ors.	Mr.Ramesh Purohit	Mr.Rajendra Charan

CAUSE LIST 04.08.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Dr.A.A.Bhansali , Advocate	S.B.Civil Misc.Appeal No.543/2015, Dhamendra Kumar Kothari v/s Himanshi @ Sweety	Mr.Rakesh Arora	Mr.Amit Mehta
2.	Shri Aksay Dave,Advocate	S.b.Civil Second Appeal No. Prahalad Rai V/s Smt.Pushpa Devi & Ors.	Mr.Sandeep Sarupria	Mr.A.K.Babel

Shri Sai Shanti
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण,
जोधपुर

" Help The Neady -- Timely Help May Create History "